

ITEM NO.88

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 27617/2015
MOHAR SINGH Petitioner(s)

VERSUS

RAMPAL AND OTHERS Respondent(s)

Date : 05/02/2016 This petition was called on for hearing today.

For Petitioner(s) Mr.Ujjwal Pandey,Adv.
Mr. Yash Pal Dhingra,Adv.

For Respondent(s) Mr.Raghuveer Sharma,Adv.
Dr. Rajeev Sharma,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ld.counsel for all the respondents has already filed the counter affidavit which is defective. Ld.counsel shall within a period of four weeks rectify the defects whatever have been found in the said affidavit.

List the matter again on 28.03.2016.

(M V RAMESH)
Registrar

SB